Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

RP-3 of 11 in Appeal No. 170 OF 2010

Dated:22nd July, 2011.

Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Dutta, Judicial Member

In the matter of:

Madhya Pradesh Power Generation Co.Ltd. …… Appellant (s)

Versus

Madhya Pradesha Electricity Regulatory Commission & Ors. ….. Respondent (s)

Counsel for the Appellant (s) Mr.M.G. Ramachandran
Mr. Anand K Ganesan
Ms. Sneha Venkataramani .

Counsel for the Respondent (s) : Ms. Surbhi Sharma

ORDER

Learned Counsel for the State Commission seeks some time to file reply. She is permitted to do so on or before 09.08.2011.

Post the matter for hearing on **10,.08.2011**

(Justice P.S. Datta)
Judicial Member

(Rakesh Nath)
Technical Member

PK